

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:786  
ANSWERED ON:23.11.2000  
HEARING IN PRISON .  
A. VENKATESH NAIK

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) the number and type of cases for which hearings has been conducted in prisons; and
- (b) the numbers of such cases disposed of, State-wise?

**Answer**

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SHIPPING (SHRI ARUN JAITLEY):

- (a) and (b) The information is being collected and will be laid on the Table of the House.